

Language related disputes

1703. DR. LAL BAHADUR RA-
WAL: Will the Minister of HUMAN
RESOURCE DEVELOPMENT be
pleased to state:

- (a) whether language related dis-
putes have increased;
- (b) if so, the details thereof; and
- (c) the steps being taken to resolve
the same?

THE MINISTER OF HUMAN
RESOURCE DEVELOPMENT
(SHRI ARJUN SINGH): (a)
to (c) Ministry of Human Resource
Development, (Department of Edu-
cation) is implementing a number of
schemes and programmes for the pro-
motion and development of all Indian
languages.

No language dispute has either
been reported or is pending with the
Department.

**Outstanding Amount against
Ministers/Ex-Ministers**

1704. SHRI RAM BADAN: Will
the Minister of URBAN DEVELOP-
MENT be pleased to state:

- (a) the particulars of Ministers
and Ex-Ministers against whom the
house and furniture rent is outstand-
ing separately; and
- (b) the steps being taken by Go-
vernment to recover the outstanding
amount?

THE MINISTER OF STATE IN
THE MINISTRY OF URBAN DE-
VELOPMENT (SHRI M. ARUNA-
CHALAM): (a) and (b) The informa-
tion is being collected and will be laid
on the Table of the Sabha.

**Higher Medical Education Institutes
in States**

1705. SHRI RAM NARAIN BER-
WA: Will the Minister of HEALTH
AND FAMILY WELFARE be pleas-
ed to state the names of the States in

which higher medical education insti-
tutes have been set up by the Union
Government during the last three
years?

THE MINISTER OF STATE IN
THE MINISTRY OF HEALTH AND
FAMILY WELFARE (SHRIMATI
D. K. THARADEVI SIDDHAR-
THA): No higher medical education
institute has been set up by the
Union Government during the last
three years in any State. However,
the Administrative Office of the North
Eastern Indira Gandhi Regional In-
stitute of Medical Sciences at Shillong,
Meghalaya which was sanctioned in
1982, was set up in 1989.

HUDCO Assistance to States

1706. SHRI VISHWESHWAR
BHAGAT: Will the Minister of UR-
BAN DEVELOPMENT be pleased to
state:

- (a) the extent of amount provided
for various schemes of urban develop-
ment by Housing and Urban Develop-
ment Corporation (HUDCO) to Tamil
Nadu, Gujarat, Maharashtra, Madhya
Pradesh, Karnataka, Kerala and Uttar
Pradesh during 1988-89 and 1990-91.
- (b) whether any proposals have
been received from the Government of
Madhya Pradesh during the said
period;
- (c) if so, the details thereof; and
- (d) the action taken or proposed to
be taken by the Government or HUD-
CO in this regard?

THE MINISTER OF STATE IN
THE MINISTRY OF URBAN DE-
VELOPMENT (SHRI M. ARUNA-
CHALAM): (a) The State-wise de-
tails of financial assistance provided
by Housing and Urban Development
Corporation (HUDCO) for various
urban infrastructure development sch-
emes (other than housing) and inte-